

चारी 1 जून, 1966 को राजस्व मंत्री के पटना के दौरे के समय उनसे मिले थे ;

(ख) यदि हां, तो उनकी शिकायतों और मांगों का ब्यौरा क्या है ; और

(ग) सरकार ने किस सीमा तक उनकी मांगें स्वीकार कर ली हैं ?

**वित्त मंत्री (श्री शचीन्द्र चौधरी) :**

(क) जी हां

(ख) केन्द्रीय उत्पादन शुल्क सभाहर्ता कार्यालय, पटना के केन्द्रीय उत्पादन शुल्क (अराजपत्रित) कर्मचारी संघ के प्रतिनिधियों ने यह मांग की है कि केन्द्रीय उत्पादन शुल्क के उप-अधीक्षकों की केन्द्रीय उत्पादन शुल्क अधीक्षक, श्रेणी-II के राजपत्रित ग्रेड पर पदोन्नति क्षेत्रानुसार नहीं करते हुए, जैसी इस समय की जाती है, अलग अलग समाहर्ता कार्यालय के अनुसार की जानी चाहिये।

(ग) प्रार्थना पर योग्य विचार किया जायगा।

### निजामसागर जलाशय

3969. **श्री प्रकाशबीर शास्त्री** क्या : सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या निजामाबाद के निकट आन्ध्र प्रदेश के निजामसागर विशाल जलाशय की गहराई वहां पर रेत अदि भर जाने के कारण काफी कम हो गई है ;

(ख) क्या इसके परिणामस्वरूप सिंचाई व्यवस्था में भी बहुत कठिनाई अनुभव की जा रही है ;

(ग) क्या केन्द्रीय सरकार को भी इस संबंध में कोई ज्ञापन प्राप्त हुआ है ; और

(घ) यदि हां, तो निजामसागर जलाशय से रेत अदि को निकालने के लिये क्या प्रबंध किये गये हैं ?

**सिंचाई और विद्युत मंत्री (श्री फख्रुद्दीन अहमद) :** (क) गाद भर जाने के कारण कुछ हद तक जलाशय की गहराई कम हो गई है।

(ख) जी नहीं।

(ग) जी, नहीं।

(घ) आन्ध्र प्रदेश अग्निपतन अनुसंधान प्रयोगशाला इस समस्या का अध्ययन कर रही है और किसी समाधान के मिल जाने पर राज्य सरकार आवश्यक पग उठाएगी। परन्तु जलाशय की क्षमता को बनाए रखने के लिये क्षीण हो गई क्षमता को ठीक ठीक आंकने के पश्चात पूर्ण जलाशय स्तर को ऊंचा करने का विचार है।

### Flood Control Schemes in Andhra Pradesh

**3970. Shri Kolla Venkaiah:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Andhra Pradesh have prepared any flood control schemes in the light of Expert Committee's Report on flood control in Andhra Pradesh;

(b) if so, the scheme submitted by them;

(c) the cost of each of the flood control schemes submitted;

(d) the grant or aid to be given by the Central Government to such schemes; and

(e) the action taken by the Central Government on the schemes submitted?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) The Government of Andhra Pradesh are at present preparing detailed plans and estimates for various flood control and drainage schemes recommended by the Expert Committee on floods in Andhra Pradesh.

(b) No specific schemes have so far been submitted by the State Government.

(c) to (e). Do not arise.

#### **Water Projects**

**3971. Shri Bibhuti Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government's attention has been drawn to the news-item published in the Searchlight (Patna) of the 8th June, 1966 under the heading 'Water Projects vital to India';

(b) whether U.S.A. has given any indication to help India in solving irrigation, water logging and salinity problems; and

(c) if so, the details thereof?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**  
(a) Yes.

(b) and (c). Assistance through International agencies such as the Food and Agriculture Organisation; International Bank for Reconstruction and Development and International Development Association, is being made available for certain schemes such as the Punjab Flood Control and Drainage Scheme, and Tubewells in U.P.

#### **Wakf Act, 1954**

**3972. Shri Kolla Venkaiah:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the All-India Muslim Wakf Conference held in 1960 had suggested amendments to the Wakf Act of 1954;

(b) if so, the amendments suggested; and

(c) the reaction of Government thereto?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**  
(a) to (c). An inter-State Wakf Conference was held in December, 1960,

which had suggested amendments to certain provisions of the Wakf Act, 1964, to ensure efficient working of the State Wakf Boards. Accordingly, Wakf Act, 1954, was amended on the basis of the recommendations accepted by the Government. The amending Bill was passed by Parliament in October, 1964.

#### **Pochampad Project**

**3973. Shri Kolla Venkaiah:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the main work at the site of the Pochampad Project has been held up due to paucity of funds;

(b) if so, whether the State Government have made any representation to allot additional amount for the project;

(c) if so, the amount requested for; and

(d) the decision taken by the Government thereon?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**

(a) to (d). The Government of Andhra Pradesh have sent a proposal for accelerating the construction of the Pochampad Project and have indicated that if funds to the extent of Rs. 18 crores are made available for expenditure on the project from 1966-67 to 1969-70, it would be possible to create irrigation potential for 2.70 lakh acres (1.80 lakh acres of first crop and 0.90 lakh acres of second crop by June, 1969. The State Government have requested for an additional allocation of Rs. 230 lakhs during 1966-67, over the approved outlay of Rs. 120 lakhs. The proposal is under consideration.

#### **Salal Hydro Electric Project**

**3974. Shri P. R. Chakraverti:  
Shri Vishwa Nath Pandey:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Government have decided to take over